

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-456/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: **SATEC ENVIR ENVIR
ENGINEERING PVT. LTD.**

v/s.

WAREE ENERGETES LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
2. CP (IB)-456/I&BC/(MB/2018

At request, list this matter on 14.8.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)